

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K.THUNGON): (a) Yes, Sir.

(b) The State Government has been requested to revise the proposal sent by them incorporating certain suggestions made by the World Bank Mission and the Ministry of Urban Development in a meeting held on 18.3.94. Government of Madhya Pradesh has not sent the revised project report.

Scheme for Development of Small Scale Industries

5164. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have recently approved a new scheme for Integrated Infrastructure Development (IID) for small scale industries in rural and backward areas;

(b) if so, the broad details thereof;

(c) the number of IID centres proposed to be set up, total amount likely to be involved, criteria for selection of centres and agency for co-ordination and implementation of this scheme;

(d) whether the Government propose to set up any Committee to consider projects recommended by the Small Industries Development Bank of India under the scheme; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-

MENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) Yes, Sir. The Government approved the Scheme of Integrated Infrastructural Development (IID) for small scale industries in rural/backward areas.

(b) and (c). The Scheme of the Integrated Infrastructural Development (including technological back up services) for small scale industries in rural/backward areas envisages to set up about 50IID Centres during the remaining period of the 8th Five Year Plan in the backward districts not covered under the Growth Centre Scheme being implemented by the Department of Industrial Development, to create infrastructural facilities like developed sites, plots, power distribution network, water, communication, drainage, roads, raw material storage, pollution control, common facility centres and technological back up services. The Centres will be developed at a cost of Rs. 250 crores to be shared between the Government of India and the Small Industries Development Bank of India (SIDBI) in the ratio of 2:3. the contribution of the Government of India will be in the form of grant and that of SIDBI as loan. Each Centre will be set up at a cost of Rs. 5 crores, of which Rs. 2 crores will be contributed by Government of India and Rs. 3 crores will be loan from SIDBI and the cost in excess of Rs. 5 crores will be met by the respective State Governments/ implementing agencies.

The Development Commissioner (Small Scale Industries) will be the apex body for coordinating and overseeing the progress of the projects under the Scheme.

The State/UT Governments will be entrusted with the task of implementing

the proposed projects through appropriate agencies which have good track records. Such an agency may be a public sector Corporation or a Corporate body or a good NGO.

Broadly the criteria laid down for the selection of IID Centres are:—

- (a) The area/district should be backward and not covered under the Growth Centre Scheme.
- (b) The area should be located in proximity to railway station/ State/National Highway to facilitate transport of raw material and finished products.
- (c) Availability of water supply.
- (d) Proximity to adequate source of power.
- (e) Location should not create ecological imbalance.
- (f) Land selected should be adequate and suitable.
- (g) The location should be close to district/block/taluk headquarter and "mandis".
- (h) the workers should not be made to travel for more than 8-10 kms. from their dwelling places.

(d) and (e). The Projects proposed under the Scheme will be appraised by SIDBI for economic and financial viability. The Projects appraised and recommended by SIDBI will be placed before the High Powered Committee constituted

under the Scheme for sanction of the individual projects. The Committee is constituted under the Chairmanship of Secretary (SSI&ARI) with representatives from Planning Commission, Ministry of Industry, Ministry of Rural Development and Small Industries Development Bank of India. The High Powered Committee met on 25.3.94 and sanctioned four projects, namely Sirsa (Haryana), Jodhpur (Rajasthan), Miyani (Gujarat) and Kanbargi (Karnataka).

[*Translation*]

New Branches of Kendriya Bhandar

5165. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal to open new branches of Kendriya Bhandar in the States during the current year;

(b) if so, the details thereof, State-wise; and

(c) the time by which these are likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) The Union Government has no proposal to open new branches of Kendriya Bhandar in the States during the current year. The Kendriya Bhandar is a Registered Society and therefore takes its own decisions in this regard, keeping in view various factors including availability of suitable accommodation, etc.